

**GOVERNMENT OF INDIA  
COAL AND MINES  
LOK SABHA**

UNSTARRED QUESTION NO:1158  
ANSWERED ON:26.11.2001  
EMPLOYMENT ON COMPASSIONATE GROUND IN BCCL  
RAMJI MANJHI

**Will the Minister of COAL AND MINES be pleased to state:**

- (a) whether a large number of wards of deceased employees of the Bharat Coking Coal Limited (BCCL) are not being given appointment on compassionate grounds;
- (b) if so, the reasons therefor;
- (c) the number of applications pending with BCCL in this regard;
- (d) the time by which the said applications are likely to be cleared; and
- (e) the policy of the BCCL in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINES (SHRI RAVI SHANKAR PRASAD):

- (a) No Sir. Employment to the eligible candidates is not being denied. As reported by CIL, as many as 596 dependents of deceased have been provided employment since April 2001 to October 2001.
- (b) Does not arise.
- (c) As on 31st October 2001, total 230 cases are in process for compassionate employment in BCCL.
- (d) As soon as the complete documents are submitted by the dependents, the cases will be processed and cleared.
- (e) The policy of the company is to clear the eligible cases immediately on receipt of all required documents.